

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23869/2009

K.G.SHANKAR

Petitioner(s)

VERSUS

POCHAMREDDY SUBBA REDDY & ORS.

Respondent(s)

Date: 06/05/2010 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. L.N. Rao, Sr. Adv.
Mr. G. Ramakrishna Prasad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List during the first half of summer vacation.

(R.K.Dhawan)
AR-cum-PS

(Veera Verma)
Assistant Registrar

(Mentioning slip is enclosed)